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SECRETARIAT  
OF  
THE ODISHA LEGISLATIVE ASSEMBLY  
NOTIFICATION

The 27th April, 2018

No.4587/L.A.—The following Bill which has been introduced in the Odisha Legislative Assembly on the 27th April, 2018 is herewith published under Rule 68 of the Rules of Procedure and Conduct of Business in the Odisha Legislative Assembly for general information.

**THE ODISHA OFFICIAL LANGUAGE (AMENDMENT) BILL, 2018**

A  
BILL

FURTHER TO AMEND THE ODISHA OFFICIAL LANGUAGE ACT, 1954.

BE it enacted by the Legislature of the State of Odisha in the Sixty-ninth Year of the Republic of India as follows:-

Short title . 1. This Act may be called the the Odisha Official Language (Amendment) Act,2018.

Insertion of new section 4A. 2. In the Odisha Official Language Act, 1954, after section 4, the following section shall be inserted, namely:-

Odisha Act  
14 of 1954.

“Rewards or punishment. 4A. The State Government may prescribe suitable measures in the rules to award incentives to officials or Departments for extensive use of the official language and also to punish the erring officials or Departments.”.

## **STATEMENT OF OBJECTS AND REASONS**

The Odisha Official Language Act, 1954 was enacted for adoption of Odia as the language to be used for all or any of the official purposes in the State of Odisha.

As per the decision of 51st meeting of Cabinet held on 26.12.2017 at 11.15 AM, the State Government is required to bring necessary provisions in the Odisha Official Language Act by way of amendment to award incentives to officials/Departments for extensive use of the official language and also to punish the erring officials/Departments.

Accordingly, necessary draft Amendment Bill, 2018 has been prepared for amendment to the Odisha Official Language Act, 1954 to empower the State Government to prescribe in the Rules to award incentives to officials/Departments for extensive use of the official language and also to punish the erring officials/ Departments.

The Bill seeks to achieve the above objectives.

**(NAVEEN PATNAIK)**  
MEMBER-IN-CHARGE

A.K. SARANGI  
Secretary  
Odisha Legislative Assembly